

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the cadre of **Superintendents (Cat.3)** – Orders – Issued.

Read:- 1. Rule 16 (3) (1) of A.P. Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No. 129 Law (LA & J – Home Courts – D), dated 12.11.2003.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the cadre of **Superintendents (Cat.3)** as **approved probationers** in terms of Rule 16 (3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which regularized in present category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri T. Simhachalam, formerly worked as Superintendent, presently working as Senior Superintendent, Spl. Court for Trial of Cases Under SCs & STs (POA) Act - cum - VIII Addl. District Court, West Godavari, Eluru, working on deputation in Principal District Court, Eluru.	09.10.2010	08.10.2011	09.10.2011 (As Supdt.)	
2.	Sri Ch. Vijay Kumar, formerly worked as Superintendent, presently working as Senior Superintendent, II Addl. District Court, W.G., Eluru.	09.10.2010	08.10.2011	09.10.2011 (As Supdt.)	
3.	Sri T. Devananda Kumar, Superintendent, IX Addl. District Court, Kovvur.	24.11.2011	23.11.2012	24.11.2012	

4.	Sri A.V.N.Subrahmanyam, Superintendent, I Addl. Judicial Magistrate of I Class Court, Tadepalligudem, working on deputation in Senior Civil Judge's Court, Tadepalligudem	01.12.2011	30.11.2012	01.12.2012	
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The Officers concerned are directed to cause necessary entries in the Service Registers of the individuals.

Swi/h-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Account Section, Prl. District Court, W.G., Eluru.

Dis.No. 7374

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the cadre of **Stenographer Grade-I (Cat.4)** – Orders – Issued.

Read:- 1. Rule 16 (3) (1) of A.P. Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No. 129 Law (LA & J – Home Courts – D), dated 12.11.2003.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the undersigned is pleased to declare the following employees, working in the Cadre of **Stenographer Grade-I (Cat.4)** as **approved probationers** in terms of Rule 16(3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No	Name and Designation of the employee	Date from which regularized in present category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri K.V.V.L.N.Gupta, Stenographer Grade-I, IX Addl. District Court, Kovvur.	16.12.2009	15.12.2010	16.12.2010	-
2.	Sri B.Solomon Raju, Stenographer Grade-I, I Addl. District Court, Eluru	13.01.2016	12.01.2017	13.01.2017	-
3.	Sri D.Srinivasa Rao, Stenographer Grade-I, II Addl. District Court, Eluru, working on deputation in II Addl. Judicial Magistrate of I Class Court, Bhimavaram.	24.02.2016	23.02.2017	24.02.2017	-

The Officers concerned are directed to cause necessary entries in the Service Registers of the individuals.

Sunitha-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Account Section, Prl. District Court, W.G., Eluru.

Dis.No. 7375

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the cadre of **Stenographer Grade-II (Cat.5)** – Orders – Issued.

Read:- 1. Rule 16 (3) (1) of A.P. Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No. 129 Law (LA & J – Home Courts – D), dated 12.11.2003.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposal submitted by the Court concerned under 3rd read above, the Undersigned is pleased to declare the following employee, working in the Cadre of **Stenographer Grade-II (Cat.5) as approved probationer** in terms of Rule 16(3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against the individual in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which regularized in present category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. K. Jaya Lakshmi, formerly worked as Stenographer Grade-II, presently working as Stenographer Grade – I, X Addl. District Court, Narsapur.	24.01.2012	23.01.2013	24.01.2013 (As Stenographer Grade –II)	

The Officer concerned is directed to cause necessary entry in the Service Register of the individual.

Sunitha-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individual through the X Addl. District Judge, Narsapur.

Copy to:

The X Addl. District Judge, Narsapur.

The Senior Superintendent, Account Section, Prl. District Court, W.G., Eluru.

Dis.No. 7376

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the cadre of **Stenographer Grade-III (Cat.6)** – Orders – Issued.

Read:- 1. Rule 16 (3) (1) of A.P. Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No. 129 Law (LA & J – Home Courts – D), dated 12.11.2003.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Stenographer Grade-III (Cat.6)** as **approved probationers** in terms of Rule 16(3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which regularized in present category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. G. Phani Jyothi, Stenographer Grade – III, Prl. Junior Civil Judge's Court, Kovvur.	01.02.2010	31.01.2011	01.02.2011	
2.	Sri R.V.S.L.Narasimha Rao, Stenographer Grade-III, I Addl. Junior Civil Judge's Court, Bhimavaram.	11.07.2013	10.07.2015	11.07.2015	
3.	Smt. Ch. Satyavathi, Stenographer Grade – III, Spl. Judicial Magistrate of I Class (Excise) Court, Eluru, working on deputation in II Addl. Judicial Magistrate of I Class Court, Tanuku.	11.07.2013	10.07.2015	11.07.2015	
4.	Sri Y. Appala Naidu, Stenographer Grade – III, I Addl. Judicial Magistrate of I Class Court, Tadepalligudem.	11.07.2013	10.07.2015	11.07.2015	
5.	Sri B. Chan Basha, Stenographer Grade – III, II Addl. Judicial Magistrate of I Class Court, Eluru.	11.07.2013	10.07.2015	11.07.2015	
6.	Smt. A. Kanaka Durga, Stenographer Grade – III, II Addl. Judicial Magistrate of I Class Court, Tanuku, working on deputation in Addl. Senior Civil Judge's Court, Eluru.	11.07.2013	10.07.2015	11.07.2015	

The Officers concerned are directed to cause necessary entries in the Service Registers of the individuals.

Swy/h-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Account Section, Prl. District Court, W.G., Eluru.

Dis.No. 7377

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the cadre of **Senior Assistants (Cat.7)** – Orders – Issued.

Read:- 1. Rule 16 (3) (1) of A.P. Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No. 129 Law (LA & J – Home Courts – D), dated 12.11.2003.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Senior Assistants (Cat.7)** as **approved probationers** in terms of Rule 16 (3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which regularized in present category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri G.R.K.D.V.Prasad, Senior Assistant, IX Addl. District Judge's Court, Kovvur, deputed to work in Prl. Senior Civil Judge's Court, Kovvur.	26.06.2014	25.06.2015	26.06.2015	
2.	Kum. T. Swaroopa Rani, Senior Assistant, Spl. Judicial Magistrate of I Class (Excise) Court, Eluru.	26.06.2014	25.06.2015	26.06.2015	

The Officers concerned are directed to cause necessary entries in the Service Registers of the individuals.

Sunitha-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Accounts Section, Prl. District Court, West Godavari, Eluru.

Dis.No. 7378

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the cadre of **Junior Assistants (Cat.8)** – Orders – Issued.

- Read:-** 1. Rule 16(3) (1) of A.P Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No.129 Law (LA & J – Home Courts – D), dated 12.01.2013.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Junior Assistants (Cat.8)** as **approved probationers** in terms of Rule 16(3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which continuously working in Present category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri M. Ramu, Junior Assistant, I Addl. Junior Civil Judge's Court, Kovvur.	19.02.2010	18.02.2011	19.02.2011	-
2.	Sri V. V. Ramana, Junior Assistant, IX Addl. District Court, Kovvur.	17.02.2010	16.02.2011	17.02.2011	-
3.	Sri Ch. Raghuram Prasad, Junior Assistant, Prl. Junior Civil Judge's Court, Narsapur.	24.02.2010	23.02.2011	24.02.2011	-
4.	Smt. U.N.V.V.Lakshmi Devi, Junior Assistant, I Addl. Junior Civil Judge's Court, Kovvur.	16.02.2010	15.02.2011	16.02.2011	-
5.	Sri Sk. Shamivulla, Junior Assistant, Senior Civil Judge's Court, Bhimavaram.	13.10.2010	12.10.2011	13.10.2011	-
6.	Sri Leela Mohan Kadakatta, Junior Assistant, Prl. Junior Civil Judge's Court, Tanuku.	20.11.2013	19.11.2015	20.11.2015	-
7.	Sri Allamsetty Chandra Sekhar, Junior Assistant, Prl. Senior Civil Judge's Court, Kovvur.	20.11.2013	19.11.2015	20.11.2015	-

8.	Sri Kadali Srinivasu, Junior Assistant, Prl. Junior Civil Judge's Court, Narsapur.	20.11.2013	19.11.2015	20.11.2015	-
9.	Smt. Mallampalli Sree Lakshmi, Junior Assistant, Senior Civil Judge's Court, Tadepalligudem.	20.11.2013	19.11.2015	20.11.2015	-
10.	Smt. Mundru Priyanka, Junior Assistant, Junior Civil Judge's Court, Bhimadole.	20.11.2013	19.11.2015	20.11.2015	-
11.	Sri Nargana Srinivasa Rao, Junior Assistant, X Addl. District Court, Narsapur.	20.11.2013	19.11.2015	20.11.2015	-
12.	Smt. Ramini Prasanna Lakshmi, Junior Assistant, Prl. Junior Civil Judge's Court, Tadepalligudem.	20.11.2013	19.11.2015	20.11.2015	-
13.	Kum. Bejjam Suneetha Kumari, Junior Assistant, Prl. Junior Civil Judge's Court, Tadepalligudem.	20.11.2013	19.11.2015	20.11.2015	-
14.	Sri Ramiseti Srinivas, Junior Assistant, Prl. Junior Civil Judge's Court, Narsapur.	20.11.2013	19.11.2015	20.11.2015	-
15.	Sri Murala Chakradhar, Junior Assistant, Prl. Junior Civil Judge's Court, Bhimavaram.	20.11.2013	19.11.2015	20.11.2015	-
16.	Smt. Rampa Sarada Devi, Junior Assistant, Senior Civil Judge's Court, Tadepalligudem.	20.11.2013	19.11.2015	20.11.2015	-
17.	Sri Nandipamu Bhiksham, Junior Assistant, Junior Civil Judge's Court, Chintalapudi.	20.11.2013	19.11.2015	20.11.2015	-
18.	Smt. Inakoti Rajeswari, Junior Assistant, Prl. Junior Civil Judge's Court, Tanuku.	20.11.2013	19.11.2015	20.11.2015	-
19.	Sri Potnuru Suryanarayana, Junior Assistant, I Addl. Judicial Magistrate of I Class Court, Tadepalligudem.	20.11.2013	19.11.2015	20.11.2015	-
20.	Sri Battu Ramesh, Junior Assistant, Prl. Junior Civil Judge's Court, Kovvur.	20.11.2013	19.11.2015	20.11.2015	-
21.	Sri Kankipati Sekhar, Junior Assistant, Spl. Court for Trial of Cases Under SCs & STs (POA) Act - cum - VIII Addl. District Court, West Godavari, Eluru	20.11.2013	19.11.2015	20.11.2015	-
22.	Sri Nelapala Peda Rama Krishna, Junior Assistant, Junior Civil Judge's Court, Jangareddigudem.	20.11.2013	19.11.2015	20.11.2015	-
23.	Smt. Mudedla Sujatha, Junior Assistant, Junior Civil Judge's Court, Bhimadole, working on deputation in Family Court – cum – VII Addl. District Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
24.	Ms. Kakurla Ratna Kumari, Junior Assistant, Junior Civil Judge's Court, Chintalapudi.	20.11.2013	19.11.2015	20.11.2015	-

25.	Sri Battuvilli Subba Rao, Junior Assistant, Prl. Junior Civil Judge's Court, Bhimavaram.	20.11.2013	19.11.2015	20.11.2015	-
26.	Sri Shaik Valli Ahamed, Junior Assistant, Addl. Senior Civil Judge's Court, Eluru, working on deputation in Prl. Senior Civil Judge's Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
27.	Sri Gokavarapu Ganeshwara Rao, Junior Assistant, X Addl. District Court, Narsapur.	20.11.2013	19.11.2015	20.11.2015	-
28.	Kum. Kopalle Sri Satya Pramoda, Junior Assistant, II Addl. Junior Civil Judge's Court, Tadepalligudem.	20.11.2013	19.11.2015	20.11.2015	-
29.	Sri Gorinka Venkata Ratnam, Junior Assistant, Principal District Court, Eluru, working on deputation in I Addl. District Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
30.	Sri Kolakaluri Srinivasa Rao, Junior Assistant, Addl. Senior Civil Judge's Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
31.	Sri Mangi Mohana Rao, Junior Assistant, Prl. Junior Civil Judge's Court, Tadepalligudem.	20.11.2013	19.11.2015	20.11.2015	-
32.	Sri Mudu Dharma Rao, Junior Assistant, Senior Civil Judge's Court, Tanuku.	20.11.2013	19.11.2015	20.11.2015	-
33.	Sri Madda Venkateswara Rao, Junior Assistant, II Addl. Judicial Magistrate of I Class Court, Bhimavaram.	20.11.2013	19.11.2015	20.11.2015	-
34.	Ms. Maddula Sireesha, Junior Assistant, Prl. Junior Civil Judge's Court, Nidadavole.	20.11.2013	19.11.2015	20.11.2015	-
35.	Sri Peruri Prudhivi Raju, Junior Assistant, II Addl. Judicial Magistrate of I Class Court, Bhimavaram.	20.11.2013	19.11.2015	20.11.2015	-
36.	Smt. Ankem Madhavi Latha, Junior Assistant, Prl. Junior Civil Judge's Court, Tadepalligudem, working on deputation in Judicial Magistrate of I Class (Spl. Mobile) Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
37.	Sri Uyyuru Anjaneya Prasad, Junior Assistant, Prl. Senior Civil Judge's Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
38.	Sri Kotadi Srinu, Junior Assistant, Principal District Court, Eluru, working on deputation in II Addl. District Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
39.	Smt. Vijaya Jyothi Chalamala, formerly worked as Junior Assistant, presently working as Stenographer Grade – III, Prl. Junior Civil Judge's Court, Bhimavaram.	20.11.2013	19.11.2015	20.11.2015	-

40.	Sri Badugu Prasad, Junior Assistant, I Addl. Junior Civil Judge's Court, Eluru.	20.11.2013	19.11.2015	20.11.2015	-
41.	Sri Saladi Swami Naidu, Junior Assistant, Senior Civil Judge's Court, Narsapur.	20.11.2013	19.11.2015	20.11.2015	-
42.	Sri S. Varaprasad, Junior Assistant, Prl. Junior Civil Judge's Court, Narsapur.	14.08.2014	13.08.2015	14.08.2015	-
43.	Sri B. Venugopala Rao, Junior Assistant, Prl. Junior Civil Judge's Court, Tadepalligudem.	12.06.2015	11.06.2016	12.06.2016	-

The Officers concerned are requested to cause necessary entries in the Service Registers of the individuals.

Swg/h-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To
The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Account Section, Prl. District Court, W.G., Eluru.

Dis.No. 7379

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the cadre of **Typists (Cat.9)** – Orders – Issued.

- Read:-** 1. Rule 16(3) (1) of A.P Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No.129 Law (LA & J – Home Courts – D), dated 12.01.2013.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Typists (Cat.9)** as **approved probationers** in terms of Rule 16(3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S. No.	Name and Designation of the employee	Date from which continuously working in Present category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri S. Siva Giri, Typist, IX Addl. District Court, Kovvur.	07.07.2004	06.07.2005	07.07.2005	-
2.	Sri Gudiseva Veera Venkata Vara Prasad, Typist, Spl. Court for Trial of Cases Under SCs & STs (POA) Act - cum - VIII Addl. District Court, West Godavari, Eluru, working on deputation in Principal District Court, Eluru.	02.08.2013	01.08.2015	02.08.2015	-
3.	Sri Tumma Naga V.S.N. Murthy, Typist, X Addl. District Court, Narsapur.	02.08.2013	01.08.2015	02.08.2015	-
4.	Sri Sirigibattula Gopi, Typist, Senior Civil Judge's Court, Tadepalligudem.	02.08.2013	01.08.2015	02.08.2015	-
5.	Sri Sirungula Srikanth, Typist, II Addl. Judicial Magistrate of I Class Court, Eluru.	02.08.2013	01.08.2015	02.08.2015	-
6.	Smt. Gannabathula Baby Annapurna, Typist, Prl. Junior Civil Judge's Court, Kovvur.	02.08.2013	01.08.2015	02.08.2015	-
7.	Smt. Moganti Venkata Chandra Hima Bindu, Typist, Senior Civil Judge's Court, Tanuku.	02.08.2013	01.08.2015	02.08.2015	-
8.	Smt. Hinducha Vanitha, Typist, Prl. Junior Civil Judge's Court, Nidadavole.	02.08.2013	01.08.2015	02.08.2015	-

9.	Sri Barnala Durga Prakash, Typist, II Addl. Judicial Magistrate of I Class Court, Kovvur,	02.08.2013	01.08.2015	02.08.2015	-
10.	Sri Badugu Rama Rao, Typist, Principal District Court, Eluru, working on deputation in Spl. Court for Trial of Cases Under SCs & STs (POA) Act - cum - VIII Addl. District Court, West Godavari, Eluru.	02.08.2013	01.08.2015	02.08.2015	-
11.	Sri Allam Swami Vara Prasad, Typist, Senior Civil Judge's Court, Bhimavaram, working on deputation in III Addl. District Court, Bhimavaram.	02.08.2013	01.08.2015	02.08.2015	-
12.	Sri Mohammad Rehaman, Typist, Senior Civil Judge's Court, Bhimavaram.	02.08.2013	01.08.2015	02.08.2015	-
13.	Sri Yedlapalli Durga Prasad, Typist, Prl. Senior Civil Judge's Court, Eluru.	02.08.2013	01.08.2015	02.08.2015	-
14.	Sri Achukatla Afzal Basha, Typist, Addl. Junior Civil Judge's Court, Nidadavole, working on deputation in Prl. District Court, Eluru.	02.08.2013	01.08.2015	02.08.2015	-
15.	Sri Gutla Prasanth Kumar, Typist, IX Addl. District Court, Kovvur.	02.08.2013	01.08.2015	02.08.2015	-
16.	Sri Althi Satish Babu, Typist, Prl. Junior Civil Judge's Court, Eluru	02.08.2013	01.08.2015	02.08.2015	-
17.	Smt. P. Sri Devi, Typist, Prl. Junior Civil Judge's Court, Narsapur.	04.04.2014	03.04.2016	04.04.2016	-
18.	Sri V. Peddi Raju, Typist, Senior Civil Judge's Court, Narsapur.	02.06.2015	01.06.2016	02.06.2016	-

The Officers concerned are requested to cause necessary entries in the Service Registers of the individuals.

Swg/h-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To
The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Account Section, Prl. District Court, W.G., Eluru.

Dis.No. 7380

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the Cadre of **Field Assistants (Cat.10)** – Orders – Issued.

Read:- 1. Rule 16 (3) (1) of A.P. Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No. 129 Law (LA & J – Home Courts – D), dated 12.11.2003.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018 .

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Field Assistants (Cat.10)** as **approved probationers** in terms of Rule 16 (3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which continuously working in Field Assistant category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri R. Ramesh Babu, Field Assistant, III Addl. District Court, Bhimavaram.	05.10.1993	04.10.1995	05.10.1995	-
2.	Sri P. Rammohana Rao, Field Assistant, IX Addl. District Court, Kovvur.	09.04.2010	08.04.2011	09.04.2011	-
3.	Sri M. Nagaraju, Field Assistant, Prl. Junior Civil Judge's Court, Nidadavole.	23.07.2005	22.07.2006	23.07.2006	-
4.	Sri R. Palla Rao, Field Assistant, X Addl. District Court, Narsapur.	23.01.2007	22.01.2008	23.01.2008	-
5.	Sri N. Lakshmoji Rao, Field Assistant, Prl. District Court, Eluru.	09.04.2010	08.04.2011	09.04.2011	-
6.	Sri D. Rama Krishna, Field Assistant, X Addl. District Court, Narsapur.	06.04.2010	05.04.2011	06.04.2011	-
7.	Sri V. Manikyala Rao, former Field Assistant, presently working as Senior Assistant, Prl. Senior Civil Judge's Court, Kovvur.	13.11.2013	12.11.2015	13.11.2015	-
8.	Smt. Lotla Nuthana, Field Assistant, Junior Civil Judge's Court, Bhimadole.	13.11.2013	12.11.2015	13.11.2015	-

9.	Sri Rokkala Sudhakara Rao, Field Assistant, Prl. Junior Civil Judge's Court, Palakol.	13.11.2013	12.11.2015	13.11.2015	-
10.	Sri B. Venkata Uma Ram Babu, Field Assistant, IV Addl. District Court, Tanuku.	13.11.2013	12.11.2015	13.11.2015	-
11.	Sri Dharavathu Chinna Rao, Field Assistant, Judicial Magistrate of I Class Court, Jangareddigudem, working on deputation in Junior Civil Judge's Court, Jangareddigudem.	13.11.2013	12.11.2015	13.11.2015	-
12.	Sri Godey Kumar, Field Assistant, III Addl. District Court, Bhimavaram.	13.11.2013	12.11.2015	13.11.2015	-
13.	Sri Kallepalli Yesupadam, Field Assistant, Prl. District Court, Eluru.	13.11.2013	12.11.2015	13.11.2015	-
14.	Smt. Yendamuri Nalini, Field Assistant, IX Addl. District Court, Kovvur, working on deputation in Prl. Junior Civil Judge's Court, Kovvur.	13.11.2013	12.11.2015	13.11.2015	-
15.	Sri Thammiseti Madhusudhan, Field Assistant, Prl. District Court, Eluru.	13.11.2013	12.11.2015	13.11.2015	-
16.	Sri Chundururu Kiran, Field Assistant, Junior Civil Judge's Court, Bhimadole.	13.11.2013	12.11.2015	13.11.2015	-
17.	Sri Eluri Sai Naga Harika, Field Assistant, Prl. District Court, Eluru.	13.11.2013	12.11.2015	13.11.2015	-
18.	Sri Bonam Bala Balaji, Field Assistant, X Addl. District Court, Narsapur.	13.11.2013	12.11.2015	13.11.2015	-
19.	Smt. Nakka Lavanya, Field Assistant, II Addl. Junior Civil Judge's Court, Tadepalligudem.	13.11.2013	12.11.2015	13.11.2015	-
20.	Smt. J. Venkateswaramma, Field Assistant, Junior Civil Judge's Court, Chintalapudi.	02.12.2014	01.12.2015	02.12.2015	-
21.	Sri P. Venkayya, Field Assistant, Prl. District Court, Eluru.	02.12.2014	01.12.2015	02.12.2015	-

The Officers concerned are requested to cause necessary entries in the Service Registers of the individuals.

Swy/h-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendents, Account Section and Central Nazareth, Prl. District Court, W.G., Eluru.

Dis.No. 7381

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the Cadre of **Copyists (Cat.12)**– Orders – Issued.

Read:- 1. Rule 16 (3) (1) of A.P. Judicial Ministerial Service Rules, 2003, notified as G.O.Ms.No. 129 Law (LA & J – Home Courts – D), dated 12.11.2003.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Copyists (Cat.12) as approved probationers** in terms of Rule 16 (3) (1) of A.P.J.M.S. Rules, 2003 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which continuously working in Copyist category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri Badde Simhadri, former Copyist, presently working as Typist, Prl. Junior Civil Judge's Court, Tadepalligudem.	22.11.2013	21.11.2015	22.11.2015 (As Copyist)	-
2.	Sri. Chundru Chandra Sekhar, Copyist, IV Addl. District Court, Tanuku.	22.11.2013	21.11.2015	22.11.2015	-
3.	Smt Madduri Venkata Naga Gayatri former Copyist, presently working as Typist, II Addl. Junior Civil Judge's Court, Tadepalligudem.	22.11.2013	21.11.2015	22.11.2015 (As Copyist)	-
4.	Sri S.Srinivasa Rao, former Copyist, Presently working as Junior Assistant, Senior Civil Judge's Court, Narsapur.	22.11.2013	21.11.2015	22.11.2015 (As Copyist)	-
5.	Kum. Rampa Syamala Devi , former Copyist, presently working as Typist, Senior Civil Judge's Court, Tanuku, working on deputation in IV Addl. District Court, Tanuku.	22.11.2013	21.11.2015	22.11.2015 (As Copyist)	-
6.	Smt.P.Meenakshi Gayathri, former Copyist, presently working as Typist, Spl. Judicial Magistrate of I Class (Excise) Court, Eluru.	22.11.2013	21.11.2015	22.11.2015 (As Copyist)	-

7.	Smt.Y.Adilakshmi, former Copyist, presently working as Junior Assistant, I Addl. Junior Civil Judge's Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015 (As Copyist)	-
8.	N. Suryanarayana, Copyist, IX Addl. District Court, Kovvur.	05.06.2015	04.06.2016	05.06.2016	-

The Officers concerned are directed to cause necessary entries in the Service Registers of the individuals.


PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendents, Account Section, Central Nazarath,
Superintendent, Copyist Establishment, Prl. District Court, W.G., Eluru.

Dis.No. 7382

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.G.S.S - Declaration of Probation of certain employees working in the Cadre of **Record Assistants** – Orders– Issued.

Read:- 1. Rule 18 (A) of A.P. State and Subordinate Service Rules, 1996.
2. District Court’s Circular in Dis.No.5475, dated 17.07.2018.
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Record Assistants as approved probationers** in terms of Rule 18 (A) of A.P. State and Subordinate Service Rules, 1996 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which continuously working in Record Assistant category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri B.H.Srinivasa Rao, Record Assistant, Addl. Junior Civil Judge’s Court, Palakol.	23.04.2010	22.04.2011	23.04.2011	-
2.	Sri B. Nageswara Rao, Record Assistant, I Addl. Junior Civil Judge’s Court, Tadepalligudem.	16.02.2015	15.02.2016	16.02.2016	-
3.	B. Krishna Kumari @ Krishnaveni, Record Assistant, Prl. Junior Civil Judge’s Court, Palakol, working on deputation in Prl. Junior Civil Judge’s Court, Bhimavaram.	16.02.2015	15.02.2016	16.02.2016	-
4.	Sri S.L.Bhaskara Rao, Record Assistant, Prl. District Court, Eluru, working on deputation in Prl. Junior Civil Judge’s Court, Tadepalligudem.	16.02.2015	15.02.2016	16.02.2016	-
5.	Sri M. V. Narasimha Raju, Record Assistant, Prl. Junior Civil Judge’s Court, Bhimavaram.	16.02.2015	15.02.2016	16.02.2016	-
6.	Sri V. Nagamani, Record Assistant, II Addl. Junior Civil Judge’s Court, Tadepalligudem.	02.06.2015	01.06.2016	02.06.2016	-

The Officers concerned are directed to cause necessary entries in the Service Registers of the individuals.

Swy^o/h-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To

The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendent, Account Section, Prl. District Court, W.G., Eluru.

Dis.No. 7383

Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.L.G.S - Declaration of Probation of certain employees working in the Category of **Process Servers – Orders – Issued.**

Read:- 1. Rule 10 (a) of A.P. Last Grade Service Rules, 1992.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Category of **Process Servers as approved probationers** in terms of Rule 10 (a) of A.P. Last Grade Service Rules, 1992 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which continuously working in Process Server Category	Date of completion of probation period.	Date from which the individual is declared as an approved Probationer	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1.	Sri Md. Shakeel Ahamad, former Process Server, presently working as Junior Assistant, Judicial Magistrate of I Class (Spl. Mobile) Court, Eluru.	21.10.2013	20.10.2015	21.10.2015 (As P.S)	-
2.	Smt. Parvatham Naga Durga Lakshmi Kumari, former Process Server, presently working as Typist, I Addl. Junior Civil Judge's Court, Eluru.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
3.	Smt. Ganta Venkata Vijaya Lakshmi, former Process Server, presently working as Junior Assistant, Spl. Judicial Magistrate of I Class (Excise) Court, Eluru	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
4.	Sri Settipalli Ravindra Prasad, former Process Server, presently working as Record Assistant, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
5.	Kum. Kunjam Sirisha Devi, former Process Server, presently working as Junior Assistant, Family Court, Eluru, working on deputation in I Addl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
6.	Smt. Gannabathula China Surya Kumari, former Process Server, presently working as Junior Assistant, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-

7.	Sri Kuppula Narasayya, Process Server, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015	-
8.	Smt. Bavisetti Padmaja, former Process Server, presently working as Field Assistant, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
9.	Ms. Dasari Santhi, former Process Server, presently working as Field Assistant, Junior Civil Judge's Court, Jangareddigudem.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
10.	Sri Muppidi Srinivasa Babu, former Process Server, presently working as Field Assistant, Judicial Magistrate of I Class Court, Jangareddigudem.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
11.	Sri Gubbala Dharma Rao, former Process Sever, presently working as Field Assistant, X Addl. District Court, Narsapur.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
12.	Sri Visadala Rajani Kumar, Process Server, III Addl. District Court, Bhimavaram.	22.11.2013	21.11.2015	22.11.2015	-
13.	Smt. Vinnakota Subhashini, former Process Server, presently working as Field Assistant, IV Addl. District Court, Tanuku.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
14.	Sri Mohammad Rafhiulla, former Process Server, Presently working as Field Assistant, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
15.	Smt. Dandu Pavani, former Process Server, presently working as Field Assistant, III Addl. District Court, Bhimavaram.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
16.	Sri B. Lakshmi Narayana, Process Server, IV Addl. District Court, Tanuku	22.11.2013	21.11.2015	22.11.2015	-
17.	Sri Mylavarapu Purna Krishna Mohan, former Process Server, presently working as Field Assistant, III Addl. District Court, Bhimavaram.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
18.	Chinnam Jyothi Swaroopa, former Process Server, presently working as Field Assistant, X Addl. District Court, Narsapur.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
19.	Sri Syed Abdul Manjeer Ahmad former Process Server, presently working as Record Assistant, I Addl. Junior Civil Judge's Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
20.	Sri Beesetti Appa Rao, former Process Server, presently working as Driver, Prl. District Court, Eluru.	22.11.2013	21.01.2016	22.01.2016 (As P.S)	E.O.L for 62 days from 26.05.2015 to 26.07.2015
21.	Ms. Lanka Jyothi Lakshmi, former Process Server, presently working as Record Assistant, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-

22.	Sri Perumalla N.V.V. Srinivas, former Process Server, presently working as Record Assistant, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
23.	Sri Kandula Kranthi Kumar, former Process Server, presently working as Record Assistant, Family Court – cum – VII Addl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015 (As P.S)	-
24.	Sri Mohammed Rahimulla, Process Server, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015	-
25.	Sri Shaik Kamal, Process Server, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-
26.	Smt. Arigela Vimalavathi, Process Server, Senior Civil Judge's Court, Tadepalligudem.	22.11.2013	01.03.2016	02.03.2016	E.O.L for 100 days from 01.07.2015 to 08.10.2015
27.	Sri Putla Bhushanam, Process Server, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-
28.	Sri Irrinki Venkata Balaji, Process Server, III Addl. District Court, Bhimavaram.	22.11.2013	21.11.2015	22.11.2015	-
29.	Smt. Jakkamsetti Pushpavathi. Process Server, III Addl. District Court, Bhimavaram.	22.11.2013	21.11.2015	22.11.2015	-
30.	Sri Shaik Shajahan, Process Server, III Addl. District Court, Bhimavaram.	22.11.2013	21.11.2015	22.11.2015	-
31.	Ms. Bolisetti Ammaji, Process Server, Addl. Junior Civil Judge's Court, Palakol.	22.11.2013	21.11.2015	22.11.2015	-
32.	Smt. Kamidi Divya, Process Server, Prl. District Court, Eluru.	22.11.2013	12.12.2015	13.12.2015	E.O.L for 20 days from 29.04.2014 to 18.05.2014
33.	Sri Mohammad Firoz, Process Server, III Addl. District Court, Bhimavaram.	22.11.2013	21.11.2015	22.11.2015	-
34.	Smt. Puttapakala Jhansi, Process Server, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-
35.	Sri Bodapati Ananda Rao, Process Server, X Addl. District Court, Narsapur.	22.11.2013	21.11.2015	22.11.2015	-
36.	Sri Pennada Raja Rao, Process Server, IV Addl. District Court, Tanuku	22.11.2013	21.11.2015	22.11.2015	-
37.	Sri Palli Suneel Babu, Process Server, IV Addl. District Court, Tanuku.	22.11.2013	21.11.2015	22.11.2015	-
38.	Ms. Vetti Durgamma, Process Server, Junior Civil Judge's Court, Jangareddigudem.	22.11.2013	21.11.2015	22.11.2015	-
39.	Sri Vannemreddi Kalyan Chakravarthi Process Server, X Addl. District Court, Narsapur.	22.11.2013	21.11.2015	22.11.2015	-
40.	Smt. Bezawada Kohinoor Bhargavi, Process Server, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-

41.	Sri V.S.N. Phani Kumar, Process Server, Senior Civil Judge's Court, Tadepalligudem.	22.11.2013	21.11.2015	22.11.2015	-
42.	Ms. Mohammed Shabeena, Process Server, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-
43.	Sri Addagalla Lakshmi Vara Prasad, Process Server, X Addl. District Court, Narsapur.	22.11.2013	21.11.2015	22.11.2015	-
44.	Sri Goda Victor Jashua, Process Server, IV Addl. District Court, Tanuku.	22.11.2013	21.11.2015	22.11.2015	-
45.	Sri Esthalla Giri Babu, Process Server, Prl. District Court, Eluru, working on deputation in Prl. Junior Civil Judge's Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-
46.	Sri Medapati Amar, Process Server, X Addl. District Court, Narsapur	22.11.2013	21.11.2015	22.11.2015	-
47.	Smt. Kesanakurthi Rekha Ramani, Process Server, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015	-
48.	Ms. Katuri Parvathi, Process Server, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015	-
49.	Smt. Mohammad Hafeeja Begum, Process Server, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-
50.	Sri Barri Sri Hari Venkata Ramana, Process Server, Addl. District Court, Narsapur	22.11.2013	21.11.2015	22.11.2015	-
51.	Sri Pinnamreddi D.N.S. Prasad, Process Server, X Addl. District Court, Narsapur	22.11.2013	21.11.2015	22.11.2015	-
52.	Batchu L. Sarojini Devi, Process Server, Prl. District Court, Eluru	22.11.2013	21.11.2015	22.11.2015	-
53.	Sri Guduri Lal Prasad, Process Server, Senior Civil Judge's Court, Tadepalligudem	22.11.2013	21.11.2015	22.11.2015	-
54.	Sri Kona Veda Subrahmanyam, Process Server, X Addl. District Court, Narsapur.	22.11.2013	21.11.2015	22.11.2015	-
55.	Sri Tummala Nageswara Rao, Process Server, IX Addl. District Court, Kovvur.	22.11.2013	21.11.2015	22.11.2015	-
56.	Sri Maddala Venkateswara Rao, Process Server, II Addl. Junior Civil Judge's Court, Tadepalligudem.	22.11.2013	21.11.2015	22.11.2015	-
57.	Sri Gollakoti Veera Venkata Satyanarayana, Process Server, II Addl. Junior Civil Judge's Court, Tadepalligudem.	22.11.2013	21.11.2015	22.11.2015	-
58.	Ms. Dasari Sujatha, Process Server, Addl. Junior Civil Judge's Court, Nidadavole.	22.11.2013	21.11.2015	22.11.2015	-
59.	Sri Cheemala Naga Vijay, Process Server, Prl. District Court, Eluru.	22.11.2013	21.11.2015	22.11.2015	-
60.	Sri Sreerama Prabhakara Raju, Process Server, Addl. Junior Civil Judge's Court, Nidadavole.	22.11.2013	21.11.2015	22.11.2015	-

61.	Sri Mangla Lakshminarayana, Process Server, Senior Civil Judge's Court, Tadepalligudem.	29.12.2013	28.12.2015	29.12.2015	-
62.	Sri Dasari Sudheer, Process Server, Junior Civil Judge's Court, Chintalapudi.	04.04.2014	03.04.2016	04.04.2016	-
63.	Sri U. Ratnakar Yadav, Process Server, Spl. Judicial Magistrate of I Class (Excise) Court, Eluru.	04.04.2014	03.04.2016	04.04.2016	-
64.	V. Lalitha Kumari, Process Server, X Addl. District Court, Narsapur.	31.12.2014	30.12.2016	31.12.2016	-
65.	Sri V. Jagadish Kumar, Process Server, III Addl. District Court, Bhimavaram.	29.06.2015	28.06.2017	29.06.2017	-

The Officers concerned are requested to cause necessary entries in the Service Registers of the individuals.

Swyath-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To
The individuals concerned through their respective Presiding Officers.

Copy to:
The Officers concerned.

The Senior Superintendents, Account Section and Central Nazareth, Prl. District Court, W.G., Eluru.

Dis.No. 7384
Dated : 26.09.2018.

PROCEEDINGS OF THE PRL.DISTRICT JUDGE, WEST GODAVARI, ELURU

Present:- Smt. **Sunitha Gandham**,
Prl. District Judge.

Sub:- PUBLIC SERVICES – A.P.J.M.S - Declaration of Probation of certain employees working in the Cadre of **Office Subordinates** – Orders – Issued.

Read:- 1. Rule 10 (a) of A.P. Last Grade Service Rules, 1992.
2. District Court's Circular in Dis.No.5475, dated 17.07.2018
3. Proposals received from various Courts in the District.
4. Office Note dated 22.09.2018 and orders passed thereon.

ORDER :: DATED :: 22.09.2018.

Basing on the proposals submitted by the Courts concerned under 3rd read above, the Undersigned is pleased to declare the following employees, working in the Cadre of **Office Subordinates as approved probationers** in terms of Rule 10 (a) of A.P. Last Grade Service Rules, 1992 under 1st read above with effect from the dates noted against each in Column No.5, as follows:

S.No.	Name and Designation of the employee	Date from which continuously working in Office Subordinate category	Date of completion of probation period.	Date from which the individual to be declared as an approved Probationer	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. P. Sanyasamma, Office Subordinate, Prl. Senior Civil Judge's Court, Kovvur.	02.03.2005	01.03.2007	02.03.2007	-
2.	Sri K. Srinivas, former Office Subordinate, presently working as Process Server, III Addl. District Court, Bhimavaram.	14.02.2012	13.02.2014	14.02.2014	-
3.	Smt. R. Swaroopa Rani, former Office Subordinate, presently working as Record Assistant, II Addl. Judicial Magistrate of I Class Court, Bhimavaram.	17.03.2012	16.03.2014	17.03.2014	-
4.	Sri V. Vamsi Sainadh, former Office Subordinate, presently working as Examiner, IX Addl. District Court, Kovvur.	01.04.2014	31.03.2016	01.04.2016	-
5.	Smt. K. Sai Durga Rani, former Office Subordinate, presently working as Examiner, Prl. District Court, Eluru.	10.04.2014	09.04.2016	10.04.2016	-
6.	Sri P. Ramamohana Rao, former Office Subordinate, presently working as Examiner, III Addl. District Court, Bhimavaram.	10.04.2014	09.04.2016	10.04.2016	-
7.	Sri A. Chandra Sekhara Raju, former Office Subordinate, presently working as Copyist, X Addl. District Court, Narsapur.	10.04.2014	09.04.2016	10.04.2016	-

8.	Sri Shaik Imam, former Office Subordinate, presently working as Copyist, Prl. District Court, Eluru.	10.04.2014	09.04.2016	10.04.2016	-
9.	Sri Ch. Balaji, former Office Subordinate, presently working as Process Server, III Addl. District Court, Bhimavaram.	10.04.2014	09.04.2016	10.04.2016	-
10.	Smt. N. Dhana Lakshmi, former Office Subordinate, presently working as Process Server, IV Addl. District Court, Tanuku.	10.04.2014	09.04.2016	10.04.2016	-
11.	Sri Ch. Surendra Babu, former Office Subordinate, presently working as Process Server, Prl. Junior Civil Judge's Court, Nidadavole.	10.04.2014	09.04.2016	10.04.2016	-
12.	Sri G. Srinu, former Office Subordinate, presently working as Process Server, Junior Civil Judge's Court, Bhimadole.	10.04.2014	09.04.2016	10.04.2016	-
13.	Smt. M. Swarna Kumari, former Office Subordinate, presently working as Process Server, Prl. Junior Civil Judge's Court, Nidadavole.	10.04.2014	09.04.2016	10.04.2016	-
14.	Sri G. Sai Hemanth, former Office Subordinate, presently working as Process Server, Prl. District Court, Eluru.	10.04.2014	09.04.2016	10.04.2016	-
15.	Smt. G. Kanaka Durga, former Office Subordinate, presently working as Process Server, Prl. District Court, Eluru.	10.04.2014	09.04.2016	10.04.2016	-
16.	Sri B. Surendra Kumar, former Office Subordinate, presently working as Process Server, Addl. Junior Civil Judge's Court, Palakol.	10.04.2014	09.04.2016	10.04.2016	-
17.	Sri M. Hari Krishna, former Office Subordinate, presently working as Process Server, IX Addl. District Court, Kovvur.	10.04.2014	09.04.2016	10.04.2016	-
18.	Sri P. Rajesh Varma, former Office Subordinate, presently working as Process Server, Prl. District Court, Eluru, working on deputation in IV Addl. District Court, Tanuku.	19.04.2014	18.04.2016	19.04.2016	-
19.	Sri K. Veera Babu, former Office Subordinate, presently working as Process Server, X Addl. District Court, Narsapur.	19.04.2014	18.04.2016	19.04.2016	-
20.	Sri B. Satyananda Reddy, former Office Subordinate, presently working as Process Server, IX Addl. District Court, Kovvur.	19.04.2014	18.04.2016	19.04.2016	-
21.	Sri Shaik Subhan, former Office Subordinate, presently working as Process Server, Prl. Junior Civil Judge's Court, Nidadavole.	30.01.2015	29.01.2017	30.01.2017	-

The Officers concerned are directed to cause necessary entries in the Service Registers of the individuals.

Swi^oh-25-9-18
PRL.DISTRICT JUDGE,
W.G., ELURU.

To
The individuals concerned through their respective Presiding Officers.

Copy to:

The Officers concerned.

The Senior Superintendents and Superintendent, Account Section & Central Nazarath, Copyist Section, Prl. District Court, W.G., Eluru.

Dis.No. 7385

Dated : 26.09.2018.